

Increase in Price of Petrol

6530. SHRI SATYAGOPAL MISRA : Will the Minister of PETROLEUM be pleased to state :

(a) the per litre price of petrol as on 1 January, 1980;

(b) the present price of one litre of petrol;

(c) the number of times Government have increased the price of petrol since 1 January, 1980; and

(d) the reasons of such increase in the price of petrol ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b) The retail selling prices of petrol on 1.1.1980 and on 1.4.1985 in the principal cities were :

(In Rs. per litre)

As on 1.1.1980 As on 1.4.1985

Bombay	4.42	7.34
Delhi	4.41	7.01
Calcutta	4.42	7.16
Madras	4.25	7.39

(c) Basic prices of petrol have been increased five times since 1st January, 1980.

(d) Increases in the price of petrol have been on account of several reasons viz. increases in the price of crude oil-indigenous and imported, increase in the value of the dollar, improvement in the quality of petrol, higher costs of exploration, refining and marketing of petroleum products, the need to keep the prices of other petroleum products at a lower level etc.

Import of High Technology by Rajasthan State Industrial Development and Investment Corporation Ltd.

6531. SHRIMATI MANORAMA SINGH : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are aware of the negotiations the officials of Rajasthan

State Industrial Development and Investment Corporation Ltd. (RIICO) recently had with the US Embassy official regarding import of high technology for some of the new industrial projects to be established in Rajasthan;

(b) whether the State Government had asked the Union Government about the availability of this technology within the country; and

(c) whether State Governments or State Government enterprises can negotiate with the representatives of foreign governments, foreign companies for the import of technology without involving the concerned department of Union Government ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). This Ministry is not aware of any such negotiations.

(c) Technology selection is primarily left to the Indian Entrepreneurs/Parties, Private as well as Public Sector, who after exploring the alternative sources of technology and techno-economic analysis select the one that suits them the best. Thereafter, they apply for Governments approval and such an application, when received, is examined in consultation with the authorities concerned.

Proposal for Glass Technology Institute at Firozabad

6532. SHRI GANGA RAM : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have any proposal to set up a Glass Technology Institute at Firozabad a city of glass industry in district Agra;

(b) whether Government propose to conduct any survey at Firozabad for this purpose; and

(c) if so, how long will it take to give practical shape to the above proposal; and

(d) the salient features thereof ?